Annexure- 4

Name of the corporate debtor: C and M Farming; Date of commencement of CIRP: 21st March, 2024; List of creditors as on: 4th April, 2024

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Mrs. Terry Elias Dsouza	04-04-2024	9,01,420.00	0.00			Yes	0.00	-	-	-	9,01,420.00	Insufficient proof of claim
2	Mrs. Larry Marshall Dsouza	04-04-2024	40,75,115.00	0.00			Yes	0.00	-	-	-	40,75,115.00	Insufficient proof of claim
3	Mrs. Augusta Richard Dsouza	04-04-2024	46,45,766.00	0.00			Yes	0.00	-	-	-	46,45,766.00	Insufficient proof of claim
4	M/s C and M Farms Private Limited	04-04-2024	24,66,855.38	0.00			Yes	0.00	-	-	-	24,66,855.38	Insufficient proof of claim
5	Catholic Diocese of Nashik (31 claims)	03-04-2024	3,49,44,365.00	0.00			yet to be clarified	0.00	-	-	-	3,49,44,365.00	Insufficient proof of claim